Chinese intrusion into Arunaehal Pradesh

795. SHRI F. M. KHAN:

SHRI KRISHNA KUMAR BlRiLA:

SHRIMATI SUDHA VIJAY JOSHI:

SHRI KAPIL VERMA:

SHRI J. P. GOYAL:

SHRIMATI VIJOYA CHAK. RAVARTY:

Will-the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any discussions have recently been held with the People's Republic of China on the question of Chinese intrusion into Arunaehal Pradesh; and
- (b) if so, what are the details and outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NAT WAR SINGH): (a) and (b) Yes, Sir. The matter was discussed by the Foreign Secretary with the Acting Chinese Premier, Wan Li and the Chinese Foreign Minister. Wu Xueqian, in Beijing in July 1986 and also at the Official Level Talks in Beijing at the same time. It was further discussed by the then External Affairs Minister Shri p. Shiv Shankar with the chiinese Foreign Minister in New york on September 18, 1986.

lians hailing: from J&K State detained in Pak. jails

797. SHRI GHULAM RASOOL KAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Indians hailing from Jammu and Kashmir State who ire at present detained in Pakistani jails;
- (b) what steps have been taken by Government of India for their early release and repatriation; and

(c) whether this issue was discussed at the recent Secretary level talks held between India and Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K- NATWAR SINGH): (a) It is estimated that 88 Indian nationals hailing from Jammu and Kashmir are at present detained in Pakistan jails.

(b) and (c) The question of repatriation of Indian civilian prisoners in Pakistani jails including the prisoners from Jammu and Kashmir has been taken up with Pakistan by the Government of India from time to time. This question was discussed at the Foreign Secretary level talks held between India and Pakistan *in* January 1986 and also subsequently during the 8th NAM Summit at Harare in September 1986.

Promotion of domestic Tourism inRajasthan

798. SHRI SANTOSH BAGRODIA: Will the Minister of TOURISM be pleased to state:

- (a) whether Government propose to construct cheap hotels in 'Rajasthan;
- (b) whether there is any proposal under Government's consideration to promote tourism in Rajasthan; and
- (c) if so, what steps Government have taken or propose to take to provide cheap accommodation at various places of tourist interest in Rajasthan so as to give a boost to domestic tourism?

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED): (a) Several proposals for construction of Yatriniwases at selected tourist centres, and of Yatrikas at selected pilgrimage centres in Rajasthan are under consideration.

- (b) Rajasthan is a prime tourist destination and is already being ac tively promoted through the produc tion of publicity literature on differ ent places of tourist importance in film 'Forts of State. Α called Rajasthan' also has been purchased and distributed the Government of India Tourist Offices in India and abroad. Besides, Rajasthan has also been covered in destinational films on India.
- (c) With a view to providing cheap accommodation for domestic tourists in Rajasthan, the Department of Tourism has already released a sum of Rs. 15. 00 lakhs to the State Government for the construction of a Forest Lodge at Ranthambore. Proposals for extending financial assistance for the construction of Yatri Niwases at Jodhpur, Udaipur and Mount Abu are under consideration. The Bhar-tiya Yatri Avas Vika_s Samiti is also considering proposals to construct Yatrikas at Riamdewara, Shahpura and Ajmer.

Payment of Interim Relief by Newspaper Establishments

- 799. SHRI KAPIL VERMA- Will the Minister of LABOUR be pleased to state:
- (a) what is the number of newspaper establishments which have given interim relief to their emplo-years in accordance with Government's recent decision;
- (b) what action has been taken against th establishments which have failed to implement the deci sion; and
- (c) by when the Wage Board is likely to submit its final report and what progress has been made so far in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) and (b)

The enforcement of the decision is the responsibility of the concerned State Governments. The information is not maintained by the Central Government.

(c) The Wage Board is likely to submit its final report by end of July 1987.

. Addition of new items to the elect export list

800. SHR1MATI RENUKA CHOW-DHURY:

SHRI TALARI MANOHAR:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that nine new items have been added to the existing select export list even though these are of food value for common man and in short supply vide Economic Times of 'the 15th October 1986;
- (b) whether Government are aware that in tire, absence of any price control or selfrestraint, prices go sky-high, the moment export is permitted;
- (c) whether Government are also aware that limited exports of garlic have escalated price from Rs. 8—10 kg. to Rs. 30L—40; and
- (d) whether Government propose to review its policies on exports of all farm produce Used by common man?

THE MINISTER OF COMMERC (SHRI P. SHIV SHANKAR): (a) No₄ Sir. The nine new items add ad in thy, select list of Export Products under the current Import-Export. Policy Vol. I are deoiled cakes, and minor oils/fats which are not consumed by the common man. De-oiled cakes are used as ingredients in the manufacture of compound cattle feed.

(b) The export Policy is formulated after taking into account the